

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5364
TO BE ANSWERED ON 23.03.2017

RURAL ROAD PROJECTS UNDER SAGY

5364. SHRI K. PARASURAMAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details about the number of rural road projects sanctioned by the Government during the last three years, State/UT-wise;
- (b) whether the Government had proposed to give priority to villages selected under Saansad Aadarsh Gram Yojana (SAGY) for implementation of rural road projects and if so, the details thereof; and
- (c) the details of rural road projects for villages selected under SAGY in Tamil Nadu?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : Although Rural Roads is a State subject, the Ministry of Rural Development implements Pradhan Mantri Gram Sadak Yojana (PMGSY) as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in special category states (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Tribal (Schedule V) areas, the Desert areas (as identified under Desert Development Programme) and in selected tribal and backward districts (as identified by the Ministry of Home Affairs and Planning Commission). In the critical LWE affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population 100 persons and above. The Government has also launched PMGSY-II which envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It also focusses to cover upgradation of existing selected rural roads (Through Routes and Major Rural Links) based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. State-wise details of rural road projects sanctioned under PMGSY during the last three years and the current year are at Annexure-I.

(b) : Ministry of Rural Development vide circular No.P-17025/37/2013-RC dated 28.1.2015 (Annexure-II) has revised the PMGSY guidelines to accord priority in the selection of PMGSY roads for new connectivity as well as upgradation leading to the eligible habitations in the Gram Panchayats/villages identified by the Members of Parliament under Sansad Adarsh Gram Yojana (SAGY). State Governments are required to give priority to all roads leading to the Gram Panchayats identified under SAGY irrespective of Comprehensive New Connectivity Priority List (CNCPL) to include all eligible unconnected habitations in the selected Gram Panchayats.

(c) : In Tamil Nadu, 54 Gram Panchayats adopted under Phase-I of SAGY have been connected by single all weather road under various scheme including PMGSY (Annexure-III).

Annexure I : Yearwise details of proposals cleared under PMGSY

Annexure-I

Annexure referred in reply to part (a) of Lok Sabha unstarred Question No. 5364 to be answered on 6.4.2017

Year-wise details of proposals cleared under PMGSY																	
Sl.No	State	2013-14				2014-15				2015-16				2016-17			
		Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km
1	Andhra Pradesh	1,422	454	20	2,743								1,489	119	36	1,773	
2	Arunachal Pradesh	880	63	66	943	201	13	9	215				552	269	18	854	
3	Assam	582	404	58	989								1,717	1,331	70	2,760	
4	Bihar-RWD	8,163	5,163	256	11,458								1,455	447	81	2,516	
5	Chhattisgarh	861	452	118	1,485												
6	Goa												51	44	0	27	
7	Gujarat	1,683	1,028	0	3,983								39	5	0	53	
8	Haryana	917	83	18	989								1,710	477	43	3,013	
9	Himachal Pradesh	286	141	3	800	247	77	23	548				2,842	513	29	3,520	
10	Jammu & Kashmir												1,718	1,022	115	3,193	
11	Jharkhand	1,327	729	91	2,573					26	0	19	641	331	0	1,321	
	Jharkhand (RCON)																
12	Karnataka	1,119	343	50	2,338								274	84	0	320	
13	Kerala	694	415		1,012					3	0	1	1,843	875	173	2,846	
14	Madhya Pradesh	1,186	691	112	1,941					2,403	1,681	83	4,391				
15	Maharashtra	1,567	414	84	2,726	359	76	53	531								
16	Manipur	578	194	6	1,302	631	202	6	1,330								
17	Meghalaya	716	272	36	1,008								554	56	0	656	
18	Mizoram	285	29		415												
19	Nagaland												3,285	2,408	153	10,100	
20	Odisha	2,454	1,131	158	3,925												
21	Punjab (PMGSY II)	247	46		455	92	48	0	173	868	124	7	1,347	1,612	1,467	0	4,293
22	Rajasthan	1,306	1,435		4,332								491	120	5	636	
23	Sikkim	112	40		177	137	26	20	137				758	573	22	1,367	
24	Tamil Nadu					360	404	6	964								
25	Tripura	1,105	338	37	1,422								3,331	715	1	5,691	
26	Uttar Pradesh	1,135	252		1,913								990	182	7	1,664	
27	Uttarakhand	1,107	248	27	2,297								698	143	0	1,204	
28	West Bengal	1,345	597		2,567	329	76	0	638				206	37	117	69	
29	Telangana																
	TOTAL	31,076	14,962	1,140	53,795	2,356	922	117	4,535	3,300	1,805	110	5,738	26,366	11,241	886	47,981

Annexure II : Circular according priority to SAGY Gram Panchayats

F.No.P-17025/37/2013-RC
Government of India
Ministry of Rural Development
Department of Rural Development
Rural Connectivity (RC) Division

By Speed Post/Email

Room No.278
Krishi Bhavan, New Delhi-110001
Dated: 28th January, 2015

CIRCULAR

Subject: Priority in the selection of roads for new connectivity and upgradation of existing roads leading to eligible habitations in the Gram Panchayats/villages identified by the Members of Parliament under Saansad Adarsh Gram Yojana (SAGY).

In order to accord priority in the selection of Pradhan Mantri Gram Sadak Yojana (PMGSY) roads for new connectivity as well as upgradation, leading to the eligible habitations in the Gram Panchayats/villages identified by the Members of Parliament under Saansad Adarsh Gram Yojana (SAGY), the Ministry has approved the following changes in the PMGSY/PMGSY-II guidelines:-

- (i) The State Governments shall give priority to all roads leading to the Gram Panchayats identified under SAGY irrespective of Comprehensive New Connectivity Priority List (CNCPL) to include all eligible unconnected habitations in the selected Gram Panchayats. [Para 6.1 of PMGSY Guidelines.]
 - (ii) In case of upgradation of roads, priority shall be given to the roads with Pavement Condition Index (PCI) Value having 1 and 2 in the Gram Panchayats identified under SAGY. However, the length required for upgradation of these roads should be within the overall target allocated to various States under PMGSY and PMGSY-II. [Para 6.2 of PMGSY Guidelines and Para 5.2 of PMGSY-II Guidelines.]
 - (ii) In case of roads already built under PMGSY, in the Gram Panchayats identified under SAGY, the States should carry out maintenance as per the activities suggested in the PMGSY Operations Manual and Rural Roads Manual (SP – 20.02.2002), even after the first 5 years maintenance period. The States must ensure PCI value of not less than four for all such roads at all times and also keep adequate funds for this purpose.
2. This issues with the approval of the competent authority.


(P. Manoj Kumar)
Director (RC)
Phone: 01123074307

To

1. All State/UT Principal Secretaries/Secretaries dealing with PMGSY
2. Engineer-in-Chief/Chief Engineer of all SRRDAs
3. Empowered Officer of all SRRDAs

Copy to

- (i) PS to MRD, PS to MOS (RD)
- (ii) PPS to Secretary (RD)/PPS to SS(RD)/ PPS to AS&FA(RD)
- (iii) All Joint Secretaries in the Ministry of Rural Development
- (iv) Advisor (Transport), National Institution for Transforming India, Yojana Bhavan, New Delhi
- (v) Dir(RC-YSD)/ Dir(RC-MR)/ Dir(RC-PMK)
- (vi) Director(P-I), Dir(P-II), Dir(P-III), Dir(Tech), Dir(F&A), National Rural Roads Development Agency (NRRDA), New Delhi
- (vii) Copy to File No.P-17025/52/2013-RC
- (viii) Guard File.

Annexure III: Status of road connectivity in Phase-I SAGY Gram Panchayats of Tamil Nadu

Sl.No	District	Number of Phase-I SAGY GPs already connected by single all weather road under any scheme, including PMGSY
1	Ariyalur	1
2	Coimbatore	1
3	Cuddalore	1
4	Dharmapuri	10
5	Dindigul	1
6	Erode	1
7	Kancheepuram	3
8	Kanyakumari	3
9	Karur	1
10	Krishnagiri	1
11	Madurai	1
12	Nagapattinam	2
13	Namakkal	2
14	Perambalur	1
15	Ramnad	1
16	Salem	1
17	Sivagangai	2
18	Thanjavur	2
19	The Nilgiris	1
20	Theni	1
21	Tiruchirappalli	1
22	Tirunelveli	3
23	Tiruppur	2
24	Tiruvallur	2
25	Tiruvannamalai	2
26	Vellore	2
27	Villupuram	3
28	Virudhunagar	2
	Total	54